



CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

**CP No.107/2021
OA No. 1203/2020**

This the 19th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K.Bishnoi, Member (A)**

1. Santosh Kumari Bhatia, age about 56 Years
Designation :Chief Telephone Supervisor (CTS),
Group-C W/o Shri Rohtash Singh,
R/o 3/250, Gali No.1,
Line Par Shankar Garden,
Bahadurgarh, Haryana., (APPLICANT NO.1)
2. Ramesh Chander Kaushik, age about 60 Years,
Designation: S.D.O (Dy.Manager), Group-B
S/o Shri Mool Chand
R/o 413/28, Ram Nagar (W),
Sonepat, Haryana.
(APPLICANT NO.2)
3. Chander Kant Sharma, age about 59 Years
Designation :C.S.S., Group-C
S/o Shri Hira Lal Sharma,
R/o D-18, Gali No.22, Prem Nagar Extn.
Uttam Nagar, New Delhi-110059.
(APPLICANT NO.4)
4. Hari Parkash Dhankar, age about 57 Years,
Designation Sr.TOA(P), Group-C
S/o Sh.Ajit Singh Dhankar,
R/o H.No.482, Village Neb Sarai,
New Delhi-110068.
(APPLICANT NO.6)
5. Saroj Bala Mall, aged about 60 years,
Designation: SS(0), Group-C,
W/o Sh.Parminder Kumar,



R/o H-1/45, Second Floor,
Vikas Puri, New Delhi-110018.
(APPLICANT NO.7)

6. Neeta Mathur, age at about 60 years,
Designation C.3.T, Group-C
W/o Shri Yogesh Narain,
R/o 115-D, Pocket-B, Mayur Vihar, Phase-II,
Delhi-110091.
(APPLICANT NO.8)
7. Arun Bala Sharma, age about 60 Years,
Designation : C.S.S., Group-C,
W/o Shri Ajay Sharma,
R/o H.No.1833, Sector-E,
Faridabad, Haryana.
(APPLICANT NO.17)
8. Anil Kumar Bagai, age about 60 Years,
Designation Dy.Manager (Fin.) LA, Group-B,
S/o Shri Ram Gopal Bagai,
R/o H.No.61, First Floor, 2B, Suraj Nagar,
Azadpur, Delhi-110033.
(APPLICANT NO.21)
9. Suresh Kumar, age about 56 Years,
Designation Accounts Officer, Group-C,
S/o Shri Ram Kishan,
R/o H.No.5/535, Indra Colony,
Sonepat, Haryana.
(APPLICANT NO.22)
10. Saroj Ardey, age about 68 Years,
Designation : Sr.Supervisor, Group-C,
D/o Shri M.V.Ardey,
R/o J-3/133, Rajouri Garden, New Delhi-110027.
(APPLICANT NO.26)
11. Madhu Bala Gandhi, age about 65 Years,
Designation S.S.S., Group-C,
W/o Shri Pardeep Kumar,
R/o 16/72, IInd Floor, Gali No.3,
Joshi Road, New Delhi-110005.
(APPLICANT NO.37)



12. Alka Mathur, age about 61 Years,
Designation: C.S.S., Group-C,
W/o Shri Yogesh Mathur,
R/o 39, Maitri Appartments,
Mayur Vihar, Phase-I, Delhi-110091
(APPLICANT NO.44)
13. Gurdev Singh, age about 56 Years,
Designation: C.S.T., Group-C,
S/o Shri Joginder Singh
R/o G-73, Ist Floor, Vikaspuri,
New Delhi-110018.
(APPLICANT NO.45)
14. Satinder Chawla, age about 64 Years,
Designation: C.S.S., Group-C,
D/o Shri D.S.Chawla,
R/o D-49A, Behind Shivaji Collage,
Shivaji Enclave, Raja Garden,
New Delhi-110027.
(APPLICANT NO.46)
15. Malti, age about 62 Years,
Designation: Sr.P.S., Group-C,
W/o Shri Bharat Bhushan,
R/o 245-246, Hakikat Nagar, Gali No.9,
Near G.T.B. Metro Station, Delhi-1 10009.
(APPLICANT NO.47)
16. Balbir Singh Sagar, age about 58 Years,
Designation Chief T.S. Group-C,
S/o Sh. Bali Ram Sagar,
R/o 4/2300, Gali No.4, Bihari Colony,
Shahdara, Delhi-110032.
(Applicant No.49)
17. Prabhakar Sharma, aged about 57 years,
Designation: C.S.S. Group-C,
S/o Shri Ramdas Sharma,
R/o G-384, Govind Puram,
Ghaziabad, (U.P.) 201013.
(Applicant No.50)
18. Surender Kumar, age about 58 Years,
Designation : Chief.T.S., Group-C,
S/o Shri Tulsi Ram,



R/o 1680, D.D.A. Janta Flats,
Nand Nagri, G.T.B. Enclave,
Delhi-110093.
(APPLICANT NO.52)

... Applicants

(By Advocate: Sh. M.K. Bhardwaj)

Versus

1. Sh. Rajesh Bhushan, Secretary,
Union of India
Ministry of Health & Family Welfare,
1st Floor, Nirman Bhawan,
New Delhi.
2. Dr. Arvind Kumar,
Additional Director (C.G.H.S. HQ.)
Union of India (Govt. of India),
Ministry of Health & Family Welfare,
Sector-13, R.K.Puram,
New Delhi.
3. Shri P.K.Purwar,
Chairman-Cum-Managing Director,
Mahanagar Telephone Nigam Limited,
5th Floor, Mahanagar Doorsanchar Sadan,
9, CGO Complex,
New Delhi.

....Respondents

(By Advocates: Sh. A.C.Mishra, Sh. Naminath Chaturvedi)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

This Contempt Case is filed alleging that the respondents did not implement the order dated 04.09.2020 in O.A. No.1203/2020. The only direction was to pass orders on the representation made by the applicants.

2. It is brought to our notice that the 1st respondent has passed the orders on 22.10.2020 and the 3rd respondent passed an order on 17.07.2021. With that, the orders in the O.A. stands complied with. If the applicants are not satisfied with the stand taken by the respondents, it shall be open to them to pursue the remedies, in accordance with law.

3. The Contempt Case is accordingly closed.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/vb/sd/akshaya/